

POSTINGS**NOTIFICATION No. 58 / 2016**

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

S. No.	Name and Designation (1) <i>Thiru / Tmt. / Selvi</i>	Transferred and Posted as (2)
1	K. JEYARAJ, Sub Judge, Avinashi.	Chief Judicial Magistrate, Ramanathapuram vice Thiru.J.CHANDRAN transferred.
2	M. ANBUSELVI, Chief Judicial Magistrate, Sivagangai.	Chief Judicial Magistrate, Salem in the existing vacancy.
3	J. CHANDRAN, Chief Judicial Magistrate, Ramanathapuram.	Chief Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
4	P. ASOKAN, Special Sub Judge, Special Sub Court to deal with LAOP Cases, Vellore.	Chief Judicial Magistrate, Dindigul, vice Thiru.S.JEGANATHAN transferred.
5	S. JEGANATHAN Chief Judicial Magistrate, Dindigul.	Chief Judicial Magistrate, Tiruppur in the existing vacancy.
6	N. RAJAMANICKAM, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Dharmapuri.	Chief Judicial Magistrate, Tirunelveli in the existing vacancy.
7	S. NAGARAJAN, Principal Sub Judge, Erode.	Chief Judicial Magistrate, Thoothukudi in the existing vacancy.
8	J. RADHIKA, Sub Judge, Chidambaram.	Chief Judicial Magistrate, Sivagangai, vice Ms.M.ANBUSELVI, transferred.
9	P. PARTHASARATHI, Secretary, District Legal Services Authority, Tiruchirappalli.	Chief Judicial Magistrate, Karur in the existing vacancy.
10	R. NAVAMURTHY, Sub Judge, Udumalpet.	I Assistant Judge, City Civil Court, Chennai in the existing vacancy.

S. No.	Name and Designation (1) <i>Thiru / Tmt. / Selvi</i>	Transferred and Posted as (2)
11	R. NAMBI, Additional Chief Judicial Magistrate, Madurai.	Principal Sub Judge, Dindigul vice Thiru.K.KARUNANITHI transferred.
12	K.. KARUNANITHI, Principal Sub Judge, Dindigul.	Principal Sub Judge, Tiruchirappalli vice Thiru.C.VIJAYAKUMAR, transferred.
13	T. BAGAVATHIAMMAL, Special Sub Judge,Special Sub Court to deal with MCOP cases, Tirunelveli.	Sub Judge, Perundurai in the existing vacancy.
14	K. AYYAPPAN PILLAI, Sub Judge, Kulithalai.	Principal Sub Judge, Kumbakonam vice Thiru.M.SIVAPRAKASAM transferred.
15	M. AKILA SHALINI, Principal Sub Judge, Virudhachalam.	Sub Judge, Kulithalai vice Thiru. K.AYYAPPAN PILLAI transferred.
16	C. VIJAYAKUMAR, Principal Sub Judge, Tiruchirappalli	on deputation as Secretary, District Legal Services Authority, Dindigul in the existing vacancy.
17	V. DAMODARAN, Principal Sub Judge, Krishnagiri	on deputation as Secretary, District Legal Services Authority, Vellore in the existing vacancy.
18	A.K. BABULAL, Special Sub Judge, Special Sub Court to deal with MCOP cases, Dindigul.	Sub Judge, Kovilpatti, vice Thiru.V.PANDIARAJ transferred.
19	K.RAVI, IX Assistant Judge, City Civil Court, Chennai	VIII Assistant Judge, City Civil Court, Chennai, vice Thiru. R.SHANKAR transferred
20	R.GOVINDARAJAN, X Assistant Judge, City Civil Court, Chennai	IX Assistant Judge, City Civil Court, Chennai, vice Thiru. K.RAVI transferred
21	K.GANESAN, XI Assistant Judge, City Civil Court, Chennai	X Assistant Judge, City Civil Court, Chennai, vice Thiru. R.GOVINDARAJAN transferred
22	DANIEL HARIDOSS, XII Assistant Judge, City Civil Court, Chennai	XI Assistant Judge, City Civil Court, Chennai, vice Thiru. K.GANESAN transferred

S. No.	Name and Designation (1) <i>Thiru / Tmt. / Selvi</i>	Transferred and Posted as (2)
23	K.S. JAYAMANGALAM XIII Assistant Judge, City Civil Court, Chennai	XII Assistant Judge, City Civil Court, Chennai, vice Thiru. DANIEL HARIDOSS transferred.
24	G. SANTHI, XIV Assistant Judge, City Civil Court, Chennai	XIII Assistant Judge, City Civil Court, Chennai, vice Ms. K.S.JAYAMANGALAM transferred
25	S. ABDUL MALIK, XV Assistant Judge, City Civil Court, Chennai	XIV Assistant Judge, City Civil Court, Chennai, vice Ms.G. SANTHI transferred
26	S. GANAPATHISAMY, Sub Judge, Ramanathapuram.	XV Assistant Judge, City Civil Court, Chennai vice Thiru. S.ABDUL MALIK transferred.
27	G. SARASWATHI, Additional Sub Judge, Tindivanam.	on deputation as Secretary, District Legal Services Authority, Tiruvallur in the existing vacancy.
28	R.ARULMOZHISELVI, II Additional Sub Judge, Salem.	Sub Judge, Avinashi, vice Thiru. K.JEYARAJ transferred.
29	S. GIRI, Sub Judge, Arani.	on deputation as Secretary, District Legal Services Authority, Chengalpattu in the existing vacancy.
30	S. MADHAVARAMANUJAM, Sub Judge, Pattukottai.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Dindigul vice Thiru.A.K. BABULAL, transferred.
31	S. SYED BARKATHULLAH , Sub Judge, Ginjee.	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Dharmapuri vice Thiru.N.RAJAMANICKAM transferred.
32	K. ALLI, VII Metropolitan Magistrate, George Town, Chennai	Sub Judge, Pattukottai, vice Thiru.S.MADHAVARAMANUJAM, transferred.
33	G. SUDHAGAR, XXI Metropolitan Magistrate, Egmore.	II Additional Sub Judge, Nagercoil in the existing vacancy.
34	R. SHANKAR, VIII Assistant Judge, City Civil Court, Chennai	IX Metropolitan Magistrate, Saidapet, vice Thiru.A. PHILIP NICHOLAS ALEX transferred.

- 4 -

S. No.	Name and Designation (1) <i>Thiru / Tmt. / Selvi</i>	Transferred and Posted as (2)
35	A. GEETHA , I Additional Sub Judge, Tiruchirappalli.	on deputation as Secretary, District Legal Services Authority, Tiruchirappalli, vice Thiru.P.PARTHASARATHI, transferred.
36	I. JAYANTHI, II Metropolitan Magistrate, Egmore, Chennai.	on deputation as Secretary, District Legal Services Authority, Cuddalore, in the existing vacancy.
37	V. PANDIARAJ, Sub Judge, Kovilpatti	Special Sub Judge, Special Sub Court to deal with MCOP cases, Tirunelveli, vice Ms.T.BAGAVATHIAMMAL, transferred

**HIGH COURT, MADRAS.
DATED: 28.04.2016.**

**Sd/- T.RAVINDRAN,
REGISTRAR GENERAL.**

R.O.C.No.14/2016-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges - Transfer and Postings –
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.58/ 2016, dated : 28.04.2016.

.....

The Senior Civil Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective post to any of the nearest Chief Judicial Magistrate, Principal Sub Judges / Sub Judges / Additional Sub Judges / Assistant Judges, City Civil Court, Court, Chennai / / Metropolitan Magistrate, Chennai as the case may be, on 30 .04.2016 A.N., and take charge of their respective new post on or before 02.05.2016 F.N., without availing full joining time.

The Officers who have been transferred and posted in the same station in which they are now functioning, are required to take charge of their respective new posts, on 02.05.2016 A.N. after handing over charge of their respective posts to their successors, as the case may be.

Thiru. A.Philip Nicholas Alex, now functioning as IX Metropolitan Magistrate, Saidapet, who has been transferred in the High Court Notification cited above but not given posting, is required to handover charge of his post to his successor Thiru. R.Shankar, and then await posting orders.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts until the successors take charge or until further orders, as the case may be.

**HIGH COURT, MADRAS.
DATED: 28.04.2016.**

**Sd/- T.RAVINDRAN,
REGISTRAR GENERAL.**